

गया है। चम्पारण, मुजफ्फरपुर, दरभंगा और पूर्णिया ही ऐसे जिले हैं जो बुरी तरह प्रभावित हुए हैं। बाढ़ से प्रभावित लोगों को सहायता देने के लिये राज्य सरकार ने उचित मूल्य की ढूँढ़कानें और मुफ्त रसोई घर खोले हैं। बाढ़पीड़ित लोगों को गृह निर्माण अनुदान और ऋण भी दिये गये हैं।

Panasa Naudivada Project

8826. **Shri V. Narasimha Rao:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Panasa Naudivada Project Scheme in Srikakulam District in Andhra Pradesh, is proposed to be taken up after the execution of Vamsadhara Project, which costs Rs. 84,000 lakhs and irrigates nearly 60,000 acres;

(b) if so, the reasons for linking up the said project to the Vamsadhara Project; and

(c) if the reply to part (b) is in the negative the steps being taken by Government to execute it?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) to (c). There is no project of the name Panasa Naudivada. Perhaps the project referred to is Neradi Anicut Scheme on Vamsadhara river which would irrigate 10,400 acres of new areas and stabilise irrigation on 14,600 and river channels. It is estimated acres of existing irrigation under tanks and river channels. It is estimated to cost Rs. 195 lakhs and is being treated as an independent project. The scheme proforma is under examination.

Vamsadhara Project

8827. **Shri V. Narasimha Rao:** Will the Minister of Irrigation and Power be pleased to state:

(a) when the Vamsadhara Project will be completed;

(b) the reasons for splitting the project into two stages;

(c) the detailed expenditure incurred in the Third Five Year Plan and the amount sanctioned in the Fourth Plan; and

(d) if no amount has been sanctioned in the Fourth Plan, the reasons therefor?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The Vamsadhara Project, consisting of a barrage at Neradi and a dam at Gotta, was originally included in the Third Plan. The Andhra Pradesh Government have indicated that the examination of the flow records has indicated the possibility of splitting up the project into two parts to facilitate early execution. A proforma for the Neradi Barrage, as an independent scheme, has been received from the State Government and is under technical scrutiny.

(c) and (d). An expenditure of Rs. 11.17 lakhs was incurred up to the end of the Third Plan on preliminaries, such as staff quarters, approach roads, etc. A provision of Rs. 25 lakhs has been tentatively made for the project in the Fourth Plan. The Fourth Plan outlay is, however, yet to be finalised.

Sale of D.D.A. Flats in Safdarjung area, New Delhi

8828. **Shri Shiv Chandika Prasad:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the Delhi Development Authority had invited applications sometime ago for allotment by lot of certain flats built by it in the Safdarjung Area, New Delhi but that the flats could not be sold because there was not sufficient response;

(b) if so, whether fresh applications are to be obtained for allotment of the said flats; and

(c) if so, the rules governing the fresh applications and the last date therefor?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) to (c). 80 flats previously built by the Delhi Development Authority in Safdarjung Area have already been allotted by draw of lots. However another 528 flats are under construction in this area. The terms and conditions of sale would be announced in the Press as and when the flats are ready.

Flats for Middle Income Group in Delhi

8829. Shri Shiv Chandika Prasad:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the Delhi Development Authority propose to build residential flats for middle income group;

(b) if so, where such flats will be built and by what time they are expected to be sold;

(c) the types of flats proposed to be built under the scheme; and

(d) what would be the procedure for the sale of such flats and the conditions of sale?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) and (b). Yes. These flats will be offered for allotment to both low and middle income group people and are being constructed in the following development schemes of the Delhi Development Authority:

- (1) Najafgarh Road Industrial Scheme (Tagore Garden).
- (2) Naraina Residential Scheme on Ring Road.
- (3) East of Kailash Residential Scheme (Suraj Parbat).
- (4) Safdarjung Residential Scheme.

The flats are expected to be completed by the end of March, 1968 when they will be disposed off.

(c) and (d). These will be one to three roomed flats and are proposed to be disposed off on outright sale basis. The detailed terms and conditions governing the sale are, however, under consideration of the Delhi Development Authority.

परिवार पेंशन योजना

8830. श्री रघुबीर सिंह शास्त्री :
क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने केन्द्रीय सरकार के मृत कर्मचारियों के परिवारों के सदस्यों के लिये परिवार पेंशन नियमों, 1964 के अन्तर्गत पहले सात वर्षों के लिये उनकी पेंशन की राशि दुगुनी कर दी थी;

(ख) क्या यह लाभ कर्मचारियों के परिवारों के सदस्यों को नहीं दिया जाता जिन कर्मचारियों की मृत्यु यह संशोधन होने से पहले परन्तु इस योजना के लागू होने के बाद हुई थी;

(ग) ऐसे मामलों की कुल संख्या कितनी है;

(घ) क्या ऐसे मामलों में लाभ देने का सरकार का विचार है; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं ?

उप प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) परिवार पेन्शन योजना, 1964 को 1-1-1966 से इस सीमा तक उदार बना दिया गया है कि यदि किसी ऐसे असैनिक सरकारी कर्मचारी की जिसकी लगातार सेवा-अवधि सात साल से कम न हो सेवा अवधि में ही मृत्यु हो जाय तो उसके परिवार को मिलने वाली पेन्शन की रकम उसके अन्तिम समय के मूल वेतन का 50 प्रतिशत होगी परन्तु शर्त यह है कि पेन्शन की रकम मूल प्रादेशों के अधीन मिलने वाली पेन्शन की रकम की अधिक से अधिक